

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 30.07.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	ARGUMENTS
1) O.S 900/2010	11) P and SC 2/2017
2) O.S 272/2013	12) O.S 672/2018
3) O.S 458/2014	13) O.S 898/2018
4) O.S 550/2015	14) O.S 350/2019
5) O.S 624/2015	HEARING
6) O.S 1520/2015	15) O.S 162/2016
7) O.S 6/2016	16) O.S 412/2016
8) O.S 66/2017	17) O.S 492/2016
9) O.S 612/2017	18) O.S 578/2016
10) O.S 710/2017	19) O.S 680/2016
	20) O.S 814/2016

S/d.
IInd Additional Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.07.2020 issued by Hon'ble High Court of Karnataka.